

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 264
ANSWERED ON 18TH DECEMBER, 2025**

MAINTENANCE AND OPERATION OF NH-9

264. KUMARI SELJA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the maintenance and operation of National Highway No. 9 (Hisar to Dabwali, approximately 150 kilometres) has been entrusted to a private company or is being managed directly by the National Highways Authority of India (NHAI), if so, the details thereof;**
- (b) the scheme or model under which the said highway was constructed such as Build-Operate-Transfer (BOT), Public-Private Partnership (PPP) or direct execution by NHAI;**
- (c) whether toll is being collected at four different locations on this highway and if so, whether basic facilities such as road maintenance, lighting and improvements at accident-prone spots have not been adequately provided, if so, the details thereof; and**
- (d) whether the responsibility for the upkeep, lighting infrastructure and safety improvements on this highway has been entrusted to the concerned private company or is being done by NHAI, if so, the details thereof?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

- (a) to (d) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 264 ANSWERED ON 18TH DECEMBER, 2025 ASKED
BY KUMARI SELJA REGARDING 'MAINTENANCE AND OPERATION OF NH-9'.**

(a) to (d) The Hisar-Dabwali section of NH-9 having length of about 145 km has been upgraded to 4-lane standard on Engineering, Procurement and Construction (EPC) mode under National Highways Development Programme (NHDP) Phase-IVB. 4-laning of this stretch was completed in the year 2017.

Presently, the stretch is under operation and maintenance by the National Highway Authority of India (NHAI) through its maintenance contractor engaged on Performance Based Maintenance Contract (PBMC) with effect from 01.04.2025. The maintenance of the project highway is being carried out by the PBMC contractor. During monsoon period, there were issues relating to water logging and pothole repairs, which has been resolved.

Fee is being collected from the users at following 3 Nos. of Fee Plazas on Hisar-Dabwali section of NH-9:

- (i) Landhri (Agroha)**
- (ii) Bhavdeen (Sirsa)**
- (iii) Khuian Malkana (Dabwali)**

The user fee on the above Public Funded Fee Plazas is being collected by the NHAI through separate user fee collection agencies. The routine maintenance works, initial rectification works as well as periodic maintenance (including the works related to highway lighting, pothole repair, road safety items, bituminous overlay etc.) of the highway, is being carried out by the PBMC contractor.

All the requisite arrangements such as highway lighting, signboards, road markings etc. have been provided to mitigate any potential road accidents.

There is one identified Blackspot in village Kharekan (HR-05-44) district Sirsa on this stretch. The short-term measures have been already taken up on the Blackspot. Further, the work of construction of six lane Vehicular Under Pass (VUP) as long-term measure sanctioned separately.
